

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 230
(IB)-107/ND/2023

IN THE MATTER OF:

Vihaan Exims Company Pvt. Ltd.

...

Applicant

Versus

Yes Bank Ltd. Ors.

...

Respondent

Under Section: 10 IBC, 2016

Order delivered on 24.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Siddharth Jain, Adv. Shubham Saigal, Adv. Gaurika Sood, for R1 (JCF ARC substituted for Yes Bank)

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 05 pm. Let the matter be listed on 28.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)